

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS

RAJYA SABHA
UN-STARRED QUESTION NO. 1341
TO BE ANSWERED ON TUESDAY, THE 11th MARCH, 2025
PHALGUNA 20, 1946 (SAKA)

Revenue sharing with Odisha

1341. Shri Manas Ranjan Mangaraj:

Will the Minister of FINANCE be pleased to state:

- (a) the percentage of revenue shared with Odisha from the Union Budget during the last three years;
- (b) whether the State's revenue share has increased or decreased compared to previous years;
- (c) the criteria used for determining the revenue share allocated to Odisha; and
- (d) the measures being taken to ensure that Odisha receives a fair share of revenue?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a to d): Based on recommendation of the 15th Finance Commission, Odisha's share in tax revenue to be shared with the States is 4.528% for the 15th Finance Commission cycle (FY 2021-22 to FY 2025-26). The various Finance Commissions have used different criteria for determining the revenue share of the States. The 15th Finance Commission used population, area, forest & ecology, income distance, tax & fiscal efforts, and demographic performance for determining States' share. It is the prerogative of the Finance Commission to decide upon the criteria for tax devolution for each State in terms of Article 280(3)(a) of the Constitution of India.
